



File No. 45/ +F logo/FFRC/Fortification/FSSAI-2019
Food Safety and Standards Authority of India
(A Statutory body under Ministry of Health and Family Welfare)
(Regulatory Compliance Division)

FDA Bhavan, Kotla Road,
New Delhi-110 002

Dated, the 3rd April, 2019

Subject: Modification in the existing FLRS for +F endorsement – reg.

Sir/Madam,

Several representations have been received from FBOs as well as FSOs regarding the need of modification in the existing FLRS for +F endorsement. The matter has been examined and the following has been decided:

2. In addition to milk, FLRS will now have a provision for following commodities at level 2 and 3:

a) Rice, Wheat Flour and Maida:

Level 1: 06 Cereals and cereal products, derived from cereal grains, from roots and tubers, pulses, legumes and pith or soft core of palm tree, excluding bakery wares of food category 7.0.

Level 2: 06.1 Whole, broken, or flaked grain, including rice

Level 2: 06.2 Flours and starches (including soybean powder)

Level 3: 06.2.1 Flours

b) Salt:

Level 1: 12 Salts, spices, soups, sauces, salads and protein products

Level 2: 12.1 Salt and salt substitutes

Level 3: 12.1.1 Salt (including edible common salt, iron fortified salt, iodized salt)

c) Oil:

Level 1: 02 Fats and oils, and fat emulsions


Level 2: 02.1 Fats and oils essentially free from water

Level 3: 02.1.2 Vegetable oils and fats

3. Commodity test reports (from FSSAI notified NABL lab) will be uploaded by the FBOs based on which self-endorsement will be done by the system. The details can be viewed by CLAs/SLAs in "Report View" section in FLRS.

4. Random checks on the issued fortified food endorsements should be performed by concerned CLAs/SLAs.

Yours faithfully


(Sanjeev Kumar)
Deputy Director (RCD)

To

- (i) Commissioners of Food Safety of all States/UTs.
- (ii) All Central Licensing Authorities

Copy to:

1. CITO, FSSAI- for uploading on the website, incorporating in FLRS